NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/55/2017

NAME OF THE PETITIONER(S) : STAND21 FRANCE

NAME OF THE RESPONDENT(S) : STAND21 EXPORTS (I) PVT LTD & 4 ORS

UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

Dominic S. David For s. Mukunden

C.N. NIDON

Respondent

ORDER

Counsel for both the parties present. Counsel for the Respondent was given the direction vide Order dated 11.12.2017 for filing the counter. Thereafter, on 18.12.2017 again a prayer was made to give time for filing the counter and on 08.01.2018 the Counsel for Respondent prayed for more time for filing the The Respondent had availed three opportunities for filing the counter and till today no counter has been filed.

Today again a prayer has been made for granting more time for filing counter. The time is enlarged with a direction to the Respondent, to file the counter on or before the next date of hearing, failing which the right of filing the counter shall stand forfeited. Put up on 09.03.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)